

F. No. J-11018/4/2024-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated the 28th January, 2025

ORDER

The President is pleased to engage following Advocates as Senior Arbitration Counsel for conducting arbitration cases for the Central Government before the Arbitrators at Delhi, with effect from the date of this order for a period of three years or until further orders, whichever is earlier:

For Arbitration Cases at Delhi
SENIOR ARBITRATION COUNSEL

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrolment No.
1.	Jagdish Chandra	53-Ground Floor, World Trade Centre, Barakhamba Lane, New Delhi 110001 Mob: 9910385880 Email: jagdishsolankip@gmail.com	R/720/2006
2.	Ranjeev Khatana	Kreda Law Offices, D-47, South Extension-I, New Delhi-110049 Mob: 8586963070 Email: ranjeevkhatana@kredalaw.com	D/3364/2017
3.	Ajith S. Ranganathan	5A, 2 nd Floor, Jangpura, Mathura Road, New Delhi-110014 Mob: 9899461354 Email: ajithranganathan@akrandassociates.in	TN/1403/2011

2. The engagement of aforesaid Advocates will be governed by the terms & conditions of this Department's OM No. 30(3)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & subsequent instructions issued through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(M. C. Prusty)

Sr. Government Advocate

Copy (through email) to :-

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary / All the Additional Secretaries and Joint Secretaries in Main Secretariat of Department of Legal Affairs.
3. Ld. ASGI, High Court of Delhi.
4. The In-charge, Central Agency / Litigation (High Court/CAT/Lower Court) Sections.
5. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
6. LIMBS team of Department of Legal Affairs.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Spare copies.



(Kumar Gaurva)

Section Officer (Judicial)

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